

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 229 of 2012, IA no. 368 of 2012,

Dated : 16th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Ltd. ...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission
& Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Hasan Murtaza and
Mr. Aditya Parda

Counsel for the Respondent(s): Ms. Richa Bharadawaja for
Mr. Buddy A. Ranganadhan
Mr. Avijeet Kr. Lala for R-2

ORDER

The Appeal no. 229 of 2012 was listed for further hearing on
16.04.2013 & 17.04.2013 2.30 p.m.

Now, as agreed by the Learned Counsel for the parties, post the
matter for further hearing on **15.05.2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member
mk/ak

(Justice M. Karpaga Vinayagam)
Chairperson